

Nomination of cases by Hon'ble the Chief Justice on 12/01/2016

Sl no.	Case details	Nominated to-	File delivered in section
Full Bench			
1	P. I. L. - 15895/2015	“Due to the absence of Hon'ble Rakesh Tiwari, J. on 13/01/2016, Hon'ble Yashwant Varma, J. will form part of the Bench of 7 Hon'ble Judges for tomorrow.”	Writ C-II Section on 12/01/2016
2	W. P. - 60557/2015	D. B. of Hon. The C. J. And Hon. M. K. Gupta, J.	Writ A-II Section on 12/01/2016
DB of Hon....., J			
3	Spl. Appeal Defective – 702/2005	Hon. Arun Tandon, J.	Spl. Appeal Section on 13/01/2016
4	Crl. W. P. - 2760/2015	Hon. Vikram Nath, J.	Writ C-II (Crl. Writ) Section on 13/01/2016
5	W. P. - 72192/2010	Hon. H. G. Ramesh, J	Writ C-II Section on 13/01/2016
6	W. P. - 28104/1992 with W. P. - 57188/2009 with W. P. - 33626/1998 with W. P. - 6248/1992 with S. A. - 323/1992 with S. A. - 324/1992 with W. P. - 13866/1992 with W. P. - 16874/1992 with W. P. - 39162/1998 with W. P. - 14845/1992 with W. P. - 15323/1992 with W. P. - 39164/1998	Hon. Arun Tandon, J (with connected cases) {for final disposal}	Writ C-II Section on 13/01/2016
Bench Comprising			
7	Crl. Appeal Defective (u/s 372) – 45/2011 (Recall Application)	Hon. Arun Tandon, J. and Hon. Pankaj Naqvi, J.	Govt. Appeal Section on 13/01/2016
8	Crl. Appeal – 4707/2006 with Crl. Appeal – 4620/2006 with Crl. Appeal – 4898/2006	Hon. Arun Tandon, J. and Hon. Pankaj Naqvi, J.	Crl. Appeal Section on 13/01/2016

Hon....., J.			
9	Crl. M. A. (u/s 482) – 19622/2015	Hon. Pankaj Naqvi, J.	482 Section on 13/01/2016
10	Crl. M. A. (u/s 482) – 19616/2015	Hon. Pankaj Naqvi, J.	482 Section on 13/01/2016
11	Crl. M. A. (u/s 482) – 20050/2015	Hon. Manoj Misra, J.	482 Section on 13/01/2016
12	Crl. M. A. (u/s 482) – 21108/2015	Hon. Manoj Misra, J.	482 Section on 13/01/2016
13	Crl. Rev. - 2114/2000	Hon. V. P. Pathak, J.	Crl. Rev. Section on 13/01/2016
14	Bail – 38961/2015	Hon. Ramesh Sinha, J.	Bail Section on 13/01/2016
15	Bail – 19897/2015	Hon. Arvind Kumar Mishra, J.	Bail Section on 13/01/2016
16	Crl. M. A. (u/s 482) – 361/2016	Hon. Pankaj Naqvi, J.	Computer Fresh Section on 12/01/2016
Special Order			
17	W. P. - 37487/1996 with Nomination Application – 12536/2016	“Place before the Bench dealing with the case as per roster.”	Writ B Section on 13/01/2016

BY ORDER OF HON'BLE THE CHIEF JUSTICE

J.R.(LISTING)
13/01/2016